

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 20 of 2015 & 21 of 2015**

**Dated: 4<sup>th</sup> January, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**West Bengal State Electricity Transmission Co. Ltd. .... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission .... Respondent (s)**

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C.K. Rai &  
Mr. Paramhans

**ORDER**

At the request of learned counsel for the appellant, post these Appeals  
for hearing on **1<sup>st</sup> March, 2016.**

**(I.J. Kapoor)**  
**Technical Member**  
rkt/vg

**(Justice Surendra Kumar)**  
**Judicial Member**